

No. CMM/GC/ 84 /2017.
Chief Metropolitan Magistrate's
Office, Esplanade, Mumbai,

Date: 14.09.2017

NOTIFICATION

Subject : The work in respect of bail, remand etc. u/s.80 and 81 of the Cr. P.C.

WITH EFFECT from 1st OCTOBER, 2017 to 31st DECEMBER, 2017 in supersession of all previous notification and until further orders the work in respect of bail, remand etc. u/sec. 80 and 81 of the Cr. P. C. for **Non-Bailable Offence/Bailable Offence** shall be attended by the Addl. Chief Metropolitan Magistrate, Greater Mumbai, in the Courts **during court hours** as per the jurisdiction shown against their names. Such remand shall be placed first before the Addl. Chief Metropolitan Magistrate at Serial No. 1 as per the jurisdiction and in his/her absence only it shall be placed before the Addl. Chief Metropolitan Magistrate, next in sequence.

Sr. No.	Name of the Addl. Chief Metropolitan Magistrate	Jurisdiction
1.A	Smt. S. V. Sahare, Addl. Chief Metropolitan Magistrate, 19 th Court, Esplanade, Mumbai	Esplanade, Ballard Pier, General Branch, D.C.B. C.I D., C.S.T.
1.B	Shri. A. P. Kulkarni, Addl. Chief Metropolitan Magistrate, 47 th Court, Esplanade, Mumbai	Esplanade, Ballard Pier, General Branch, D.C.B. C.I D., C.S.T.
2.A	Shri. A. D. Palaspagar, Addl. Chief Metropolitan Magistrate, 38 th Court, Ballard Pier, Mumbai	Mazgaon
2.B	Shri. S. B. Joshi, Addl. Chief Metropolitan Magistrate, 2 nd Court, Mazgaon, Mumbai	Mazgaon
3.A	Shri. O. R. Deshmukh, Addl. Chief Metropolitan Magistrate, 11 th Court, Kurla, Mumbai	Shindewadi, Dadar, Kurla, Vikhroli, Mulund

Sr. No.	Name of the Addl. Chief Metropolitan Magistrate	Jurisdiction
3.B	Shri. S. J. Biyani, Addl. Chief Metropolitan Magistrate, 5 th Court, Dadar, Mumbai	Shindewadi, Dadar, Kurla, Vikhroli, Mulund
4.A	Smt. S. S. Joshi, Addl. Chief Metropolitan Magistrate, 4 th Court, Girgaon, Mumbai	Girgaon, Mumbai Central
4.B	Shri. Y. P. Manathkar, Addl. Chief Metropolitan Magistrate, 9 th Court, Bandra, Mumbai	Girgaon, Mumbai Central
5.A	Shri. D. D. Kurulkar, Addl. Chief Metropolitan Magistrate, 24 th Court, Borivali, Mumbai	Bandra, Vile-Parle, Andheri, Borivali.
5.B	Shri. D. L. Nikam, Addl. Chief Metropolitan Magistrate, 22 nd Court, Andheri, Mumbai	Bandra, Vile-Parle, Andheri, Borivali.

Note - If the Concerned Judicial Officer next in sequence is also on leave or otherwise absent, the Judicial Officer holding the charge of the court of such concerned Judicial Officer shall attend the said Remand.

12-09-2013
(S. R. YADAV)
Chief Metropolitan Magistrate,
Esplanade, Mumbai.

C.C. To:

1. All Addl. Chief Metropolitan Magistrates & Metropolitan Magistrates, Mumbai
2. Registrar, Esplanade, Mumbai
3. Dy. Registrar, Esplanade, Mumbai
4. All Asst. Registrars/Controlling Judicial Clerks of Concerned Centre of Courts.
5. Commissioner of Police, Mumbai
6. Chief Police Prosecutor, Mumbai
7. The Inspector of Police (W.Rly), Mumbai Central.
8. The Inspector of Police (C.Rly), C.S.T.
9. President/Secretaries, Advocate Bar Associations of all centres of Courts
10. Office Superintendent.
11. Head Clerk.
12. Confidential Section.
13. Server Section, Esplanade.
14. Notification File.